

(b) if so, the main features thereof and if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):** (a) and (b). The Delhi Administration have taken a decision to move the High Court of Delhi to expunge the strictures passed by the Additional Sessions Judge, Delhi against the investigation agency in its judgement, dated 16th November, 1973, in Sessions case No. 55 of 1973, State Vs. Bakshish Singh and others. At this stage the question of issuing orders, instructions and circulars on the basis of these strictures does not arise.

**Proposal to take away Recruitment of Agricultural Scientists from the Purview of U.P.S.C.**

4408. **SHRI YAMUNA PRASAD MANDAL:** Will the **PRIME MINISTER** be pleased to state:

(a) whether there is a proposal to take away from the purview of U.P. S.C. the recruitment of Agricultural Scientists; and

(b) if so, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIVAS MIRDHA):** (a) No, Sir. If the reference is, however to posts of Agricultural scientists in the Indian Council of Agricultural Research, it may be stated that being a society registered under the Societies Registration Act, posts under it are already outside the purview of the U.P. S.C.

(b) Does not arise.

**Variation in Cost of Power per Unit from Rajasthan and Tarapur Atomic Stations**

4409. **SHRI YAMUNA PRASAD MANDAL:** Will the Minister of

**ATOMIC ENERGY** be pleased to state:

(a) whether nuclear power cost per unit from Rajasthan Atomic Station is ten paise, while from Tarapur Atomic Station, it is only six paise; and

(b) if so, the reasons for such variation?

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI):** (a) and (b). The unit energy cost in the case of the Tarapur Atomic Power Station and the first unit of the Rajasthan Atomic Power Project comes to 6.34 paise and 10.38 paise respectively at 75 per cent plant factor. The higher cost in the case of the first unit of the Rajasthan Atomic Power Project is mainly due to higher capital cost and longer period of construction.

**Duties Performed by Collectors of Dadra and Nagar Haveli**

4410. **SHRI R. R. PATEL:** Will the Minister of **HOME AFFAIRS** be pleased to state the main duties of Collectors in Dadra and Nagar Haveli?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN):** The main duties of Collector in Dadra and Nagar Haveli are to function as District Magistrate for maintenance of law and order in the Union Territory. He also functions as Inspector General of police under the police Act, 1861, as Excise Commissioner, Director of Industries, Chief Electoral Officer, Chief Vigilance Officer and as Head of Department of all offices and departments in the Union Territory.